

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.405
IA/5321/ND/2020 IN IB/835/ND/2020

IN THE MATTER OF:

Mr. Sanjeev Aggarwal & Ors	...	Applicant
Versus		
M/s Supertech Township Project Limited	...	Respondent

under Section 7 of IBC, 2016.

Order delivered on 01.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE)

PRESENT:

For the Applicant	: Mr. Piyush Singh, Mr. Akshay Sharma, Mr. Vivek Pandey, Mr. Shubham Chopra, Adv.
For the Respondent	: Mr. Rishi Kapoor, Ms. Deboleena Dutta, Adv.

ORDER

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent in IB/835/ND/2020 present. Heard the arguments in IB/835/ND/2020 and IA/5321/ND/2020. For written submissions if any, post it **14.03.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)